

1	2	3	4
22.	Mizoram	3	4001
23.	Nagaland	3	7150
24.	Odisha	179	572966
25.	Puducherry (UT)	3	85
26.	Punjab	697	2315096
27.	Rajasthan	180	611831
28.	Sikkim	2	2100
29.	Tamil Nadu	183	382683
30.	Telangana	74	410905
31.	Tripura	14	46354
32.	Uttar Pradesh	2406	14714235
33.	Uttarakhand	55	191314
34.	West Bengal	514	5947311
TOTAL		8186	37425097

Source: Directorate of Marketing and Inspection (DMI) upto 2009, National Horticulture Board (NHB), National Horticulture Mission (NHM), Horticulture Mission for North East & Himalayan (HMNEH) & Ministry of Food Processing Industries (MoFPI).

1447. [The question was Cancelled.]

Farmer families in the country

†1448. SHRI SATISH CHANDRA DUBEY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government conducts any survey to find out the number of farmer families in the country, if so, the details of the surveys conducted during the last three years, State/UT-wise including Madhya Pradesh; and

(b) whether any criteria has been set by Government for declaring any person a farmer, if so, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Government of India under its Agriculture Census conducts a survey at an interval of five years to collect and compile data on operational holdings in the country. State-wise details of number of operational holdings in the country, based on the results of Agriculture Census 2015-16, are given in Statement (*See below*).

(b) As per National Policy for Farmers 2007, the definition of a farmer is "A person actively engaged in the economic and/or livelihood activity of growing crops and producing other primary agricultural commodities and will include all agricultural operational holders, cultivators, agricultural labourers, sharecroppers, tenants, poultry and livestock rearers, fishers, bee keepers, gardeners, pastoralists, non-corporate planters and planting labourers, as well as persons engaged in various farming related occupations such as sericulture, vermiculture, and agro-forestry. The term also includes tribal families/persons engaged in shifting cultivation and in the collection, use and sale of minor and non-timber forest produce".

Statement

State-wise number of operational holdings as per Agriculture Census 2015-16

Sl. No.	State/UT	Number (in '000)
1.	Andaman and Nicobar Islands	12
2.	Andhra Pradesh	8524
3.	Arunachal Pradesh	113
4.	Assam	2742
5.	Bihar	16413
6.	Chandigarh	1
7.	Chhattisgarh	4011
8.	Dadra and Nagar Haveli	151
9.	Daman and Diu	8
10.	Delhi	21
11.	Goa	75

Sl. No.	State/UT	Number (in '000)
12.	Gujarat	5321
13.	Haryana	1628
14.	Himachal Pradesh	997
15.	Jammu and Kashmir	1417
16.	Jharkhand	2803
17.	Karnataka	8681
18.	Kerala	7583
19.	Lakshadweep	10
20.	Madhya Pradesh	10003
21.	Maharashtra	15285
22.	Manipur	150
23.	Meghalaya	232
24.	Mizoram	90
25.	Nagaland	197
26.	Odisha	4866
27.	Puducherry	34
28.	Punjab	1093
29.	Rajasthan	7655
30.	Sikkim	72
31.	Tamil Nadu	7938
32.	Telangana	5948
33.	Tripura	573
34.	Uttar Pradesh	23822
35.	Uttarakhand	881
36.	West Bengal	7243
	ALL INDIA	146454